NEUTRAL CITATION

undefined

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

CRIMINAL MISC.APPLICATION (EXTENSION OF PAROLE LEAVE) NO. 1 of 2026
In R/SPECIAL CRIMINAL APPLICATION NO. 7145 of 2025

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ANWAR MAHAMAD MEDA @ LALA SHAIKH
Versus
STATE OF GUJARAT & ORS.

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Appearance:
MR. A. A. SINGH ON BEHALF OF MR. ALTAF Y CHARKHA(7271) for the PETITIONER(s) No. 1
MS. JYOTI BHATT, APP for the RESPONDENT(s) No. 1

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CORAM:**HONOURABLE MR.JUSTICE D.N.RAY**

Date : 17/11/2026

IA ORDER

List on 10.12.2026. The parole leave granted earlier is extended till the said date. The report submitted by the learned APP is ordered to be taken on record.

(D.N.RAY,J)

ANIRUDH OJHA

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